

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 258 of 2012**

**Dated: 19<sup>th</sup> February, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**M.P. Poorv Kshetra Vidyut Vitran Co. Ltd. & Ors. ... Appellant(s)**

**Versus**

**Madhya Pradesh Electricity Regulatory**  
**Commission**

**....Respondent(s)**

Counsel for the Appellant(s):	Mr. M.G. Ramachandran Ms. Swapna Seshadri Mr. Anand K. Ganesan Ms. Swagatika Sahoo
Counsel for the Respondent(s):	Mr. C.K. Rai for MPERC

**ORDER**

Instead of filing the reply, the learned counsel for the Commission seeks permission to file the Written Submissions today. Accordingly, permitted.

Post the matter for hearing on **20.03.2013**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**ts/ak**